

which includes preparation of Audio Visual materials, printing of literature, etc.:

2. Financial Assistance to Consumer Organisations;
3. Training Programmes;
4. Research and Survey in the field of Consumer Protection;
5. Infrastructure Development in the field of Evaluation and Testing of Consumer Products etc.

The Ministry has also constituted a working Group under the aegis of the Central Consumer Protection Council to prepare a perspective plan in the field of Consumer Protection for the Eighth Five Year Plan.

(b) It is proposed to continue to assist the voluntary agencies, to take up awareness programme like, conduct of workshops, seminars, printing of publicity literature, setting up testing laboratories and such other innovative and educate programmes. The budget allocations will be decided on an annual basis and can be increased depending on the response received from the voluntary agencies.

[Translation]

#### Development of Towns of Madhya Pradesh Under U.B.S. Scheme

7453. SHRI ANAND AHIRWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of those towns of Madhya Pradesh which were developed under Urban Basic Services Scheme during the year 1990-91 and 1991-92;

(b) the names of those towns which are

proposed to be developed in Madhya Pradesh during the year 1992-93 under this scheme; and

(c) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The Urban Basic Services Scheme was revised in 1990 and a new scheme called Urban Basic Services for the Poor (UBSP) was launched in 1990-91. The UBSP scheme is being implemented in the following ten towns were taken up by the State Government during 1990-91 and 19 91-92:

1. Bhopal
2. Berasia
3. Jabalpur
4. Kathi
5. Raigarh
6. Kharsia
7. Rajnandgon
8. Mandasaur
9. Khandwa
10. Bhurhanpur

(b) Coverage of towns during Vllth Plan period has been left to the state Government/ UTs. taking into account the outlay allocated. The actual Coverage will depend upon the size class of towns selected.

(c) A tentative allocation of Rs. 71.50 lakhs has been earmarked for Madhya Pradesh for 1992-93 for the implementation of the said scheme.